

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

34. IA 685/2024 in C.P. (IB)/406(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2024**

**NAME OF THE PARTIES:- Start Italiana Vs. Ags Transact
Technologies Limited
IN THE MATTER OF
Start Italiana
V/s
Ags Transact Technologies Limited**

Section: 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

IA 685 of 2024:- Counsel, Rohan Rajadhyaksha a/w Asad Thanzal and Mrudula Dixit appeared or the Applicant and Counsel, Vishal Shriyan a/w Riddhi Wagle appeared for the Respondent. Counsel appearing for the Respondent seeks more time to file reply. Let reply, if any, be filed within a period of 7 days from today by serving an advance copy on the other side at least two days before the next date of hearing, subject to last chance. List this matter on **12.04.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)